

(क) क्या उत्तर प्रदेश में जलालपुर और अन्य स्थानों के हथकरघा क्षेत्र के बुनकरों के पास काफी समय से कोई कच्चा माल नहीं था ;

(ख) क्या कानपुर डिपो में पड़े कच्चे माल का वितरण भी किन्हीं कारणों से रोक लिया गया है और इसके परिणामस्वरूप जितन भी माल बाजार में बेचा जाता है वह ऊँची कीमतों पर ब्लैक में बेचा जाता है जिससे गरीब बुनकरों को बहुत कठिनाई हो रही है ;

(ग) क्या सरकार इन बुनकरों की इस समस्या पर विचार कर रही है ;

(घ) यदि हाँ, तो इस बारे में क्या उपचारात्मक कदम उठाये जा रहे हैं ?

वाणिज्य मंत्रालय में उपमंत्री (श्री पी०ए० संगमा) : (क) उत्तर प्रदेश सरकार से उपलब्ध जानकारी के अनुसार यह कहना सही नहीं है कि जलालपुर तथा उत्तर प्रदेश के अन्य अनेक क्षेत्रों के हथकरघा बुनकरों के पास काफी समय से कोई कच्चा माल नहीं था। जलालपुर में 40.00 लाख रु मूल्य का घागा बुनकरों को दिया गया है इसके अतिरिक्त, उत्तर प्रदेश हथकरघा निगम ने अपने 160 घागा वितरण केन्द्रों की माफत घागे की सप्लाई की व्यवस्था की है।

(ख) कानपुर में कोई केन्द्रीय घागा डिपो नहीं है। घागे के वितरण की सुव्यवस्था की गई है जिससे कि वह महत्वपूर्ण हथकरघा प्रधान क्षेत्रों में स्थित बुनकरों को उपलब्ध हो सके। उत्तर प्रदेश सरकार के अनुसार घागा ऊँची कीमतों पर नहीं बेचा जाता है।

(ग) जी हाँ।

(घ) किए गए उपचारात्मक उपाय निम्नोक्त प्रार हैं :—

1. राज्य सरकार ने 3.00 करोड़ रु० मूल्य से अधिक का घागा तथा माल सप्लाई करने की व्यवस्थाएँ की हैं और बिगत चार महीनों के दौरान गोरखपुर, माव, कोपागंज, टांडे, बाराबंदी मुरादाबाद, बिजनौर, मवाइमा तथा फैजाबाद स्थित घागा वितरण केन्द्रों को भेजा गया।
2. अप्रैल,—जून, 84 के दौरान उत्तर प्रदेश हथकरघा निगम द्वारा 8 अतिरिक्त, घागा डिपो खोले गये।
3. बुनकरों को उनके कार्य करने के स्थानों पर घागा उपलब्ध कराने के लिए गोरखपुर में चलते फिरते बिक्री डिपो आरम्भ किया गया है।
4. उत्तर प्रदेश हथकरघा निगम द्वारा विद्यमान बाजार दरों की अपेक्षा कम करने पर घागा सप्लाई किया जाता है।

Memorandum from All India Bone Millers Association, Delhi

3850. SHRI SUSHIL BHATTACHARYA : Will the Minister of FINANCE be pleased to state :

(a) whether a Memorandum dated 12 December, 1983 from All India Bone Miller's Association, New Delhi has been received by him ;

(b) if so, the details of their problems; and

(c) the steps Government are proposing to take to redress their grievances ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) Yes, Sir.

(b) The All India Bone Millers Association had requested in the representation representation for exempting bone and bone products from all taxes. While making this request, they had stated that while the bone and bone products are covered by taxes in some States the same are exempted from taxes in other States, for example : Delhi Punjab and Haryana.

(c) In so far as Central levy is concerned, crushed bones and bone products are already exempted from excise duty. As regards sales tax, levy of tax on sales taking place within a State is a State subject under the Constitution, Administration of Central Sales Tax Act, 1956 under which tax is levied on inter-State sales of goods, has also been entrusted by law to the State Governments who assess, collect and retain the proceeds of tax levied on inter-State sale of goods. The State Governments alone have the power to grant exemption from sales tax, including Central sales tax, if they consider it expedient in public interest to do so. Copies of the memorandum dated 12.12.1983 from the All India Bone Millers Association have, therefore, been forwarded to all the State Governments for consideration.

#### Trade Between India and China

3851 SHRI AMAR SINH RATHAWA : Will the Minister of COMMERCE be pleased to state :

(a) whether trade between India and China has shown any increase during the last three years ;

(b) the figures of import and export for the last three years, year-wise ;

(c) the names of the major items of trade between India and China ; and

(d) steps being taken to increase our trade with China in the near future, ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b) The figures of

bilateral trade between India and China during the years 1980-81, 1981-82, and 1982-83 are as given below :

Year	Export to China	(In lakhs Rs.) Import from China
1980-81	2363	8199
1981-82	5268	7826
1982-83	1216	10502

(c) Major items of export from India to China during the last few years have been tobacco, cotton, iron ore, chrome ore, sugar, sheetglass, etc. Major items of imports from China include chemicals and related products, iron and steel, machinery and transport equipment, textile yarn and fabrics, made up articles, paper and paper board.

(d) The possibilities of promotion of bilateral trade between India and China are considered at official and non-official levels and the two countries have been exchanging delegations and participating in Trade Fairs| Exhibitions organised in India and China from time to time.

#### Conversion of Ahmedabad Airport to International Airport

3852. SHRI NAVIN RAVANI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is an outstanding demand to convert Ahmedabad airport into international airport, which will be helpful for the passengers of Gujarat State and also relieve the congestion at Shanta- Cruz Airport, Bombay ; and

(b) if so, the latest position thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL